

I. MOU (2009-10) between Government of India and the WAPCOS Limited

II. Outcome Budget (2009-10) in respect of the Ministry of Water Resources

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Pawan Kumar Bansal, I lay on the Table:—

- I. A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and the WAPCOS Limited, for the year 2009-10.

[Placed in Library. See No. L.T. 405/15/09]

- II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Water Resources.

[Placed in Library. See No. L.T. 406/15/09]

Statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I lay on the Table, the following statements (in English and Hindi) showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers during Session, as shown against each:—

1. Statement No. XLIII Hundred and Sixty-first Session, 1991

[Placed in Library. See No. L.T. 701/15/09]

2. Statement No. XXXII Hundred and Eighty-fifth Session, 1998

[Placed in Library. See No. L.T. 702/15/09]

3. Statement No. XXXVI Hundred and Ninetieth Session, 2000

[Placed in Library. See No. L.T. 703/15/09]

4. Statement No. XXX Hundred and Ninety-third Session, 2001

[Placed in Library. See No. L.T. 704/15/09]

5. Statement No. XXIII Hundred and Ninety-fourth Session, 2001

[Placed in Library. See No. L.T. 705/15/09]

6. Statement No. XXX Hundred and Ninety-fifth Session, 2002

[Placed in Library. See No. L.T. 786/15/09]

7. Statement No. XXV Hundred and Ninety-seventh Session, 2002

[Placed in Library. See No. L.T. 787/15/09]